

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition Nos. 315/GT/2018

Date: 24.1.2019

To,

MSA Partners,
C-66, Ground Floor,
Nizamuddin (East),
New Delhi- 110013

Sir,

Subject : Approval of generation tariff of Rampur Hydro Power Station (412 MW) for the period from actual COD of first Unit 13.5.2014 to 31.3.2019.

Ref: Your letter dated 21.1.2019

With reference to your letter dated 21.1.2019 on the above mentioned subject, I am directed to inform that your request for extension of time for filing reply has been considered and time to file the same has been extended till **31.1.2019** with copy to Petitioner, who shall file its rejoinder, if any, by **4.2.2019**. No further extension of time shall be entertained for any reason.

Sd/-
(B.Sreekumar)
Deputy Chief (Law)

Copy to:

1. SJVNL